## प्रेस प्रकाशनी PRESS RELEASE



## भारतीय रिज़र्व बैंक RESERVE BANK OF INDIA

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संचार विभाग, केंद्रीय कार्यालय, शहीद भगत सिंह मार्ग, फोर्ट, मुंबई - 400 001

Department of Communication, Central Office, Shahid Bhagat Singh Marg, Fort,

Mumbai - 400 001 फोन/Phone: 022 - 2266 0502

June 28, 2024

Premature redemption under Sovereign Gold Bond (SGB) Scheme -Redemption Price for premature redemption due on July 01, 2024 (Series XIV of SGB 2017-18 and Series IV of SGB 2018-19)

In terms of GOI Notifications F. No. 4(25) - W&M/2017 dated October 06, 2017 (SGB 2017-18, Series XIV - Issue date January 01, 2018) and F. No. 4(22) - B(W&M)/2018 dated October 08, 2018 (SGB 2018-19, Series IV - Issue date January 01, 2019) on Sovereign Gold Bond Scheme, premature redemption of Gold Bond may be permitted after fifth year from the date of issue of such Gold Bond on the date on which interest is payable. Accordingly, the next due date of premature redemption of the above tranches shall be July 01, 2024.

2. Further, the redemption price of SGB shall be based on simple average of closing gold price of 999 purity of previous three business days from the date of redemption, as published by the India Bullion and Jewellers Association Ltd (IBJA). Accordingly, the redemption price for premature redemption due on July 01, 2024 shall be ₹ 7150/-(Rupees Seven thousand one hundred and fifty only) per unit of SGB based on the simple average of closing gold price for the three business days i.e., June 26 to June 28, 2024.

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Ajit Prasad
Deputy General Manager
(Communications)